## **SCHEDULE II**

### FORM C

# PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: 18.07.2018

To

P.D. And Associates 302, Dakha Chamber 39 Naiwala, Karol Bagh New Delhi – 110 005

From : SRS Real Estate Limited, SRS Tower, Near Metro Station Mewla Maharajpur, Delhi-Mathura Road, Faridabad – 121003 (Haryana)/

Subject: Submission of proof of claim in respect of the liquidation of M/s Mariners Buildcon India Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

SRS Real Estate Limited hereby submits this proof of claim in respect of the liquidation of M/s Mariners Buildcon India Limited. The details for the same are set out below:

| 1. | NAME OF OPERATIONAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL) | SRS REAL ESTATE LIMITED CIN: U45201HR2005PLC041051  |
|----|--|---|
| 2. | ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE   | SRS Real Estate Limited, SRS Tower, Near Metro<br>Station Mewla Maharajpur, Delhi - Mathura<br>Road, Faridabad – 121003 (Haryana)   |
| 3. | TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OFCLAIM   | PRINCIPAL :Rs.1,87,74,791/- INTEREST :Rs.2,39,09,271/- TOTAL CLAIM :Rs.4,26,84,062/-  |
| 4. | DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BESUBSTANTIATED  | <ol> <li>i) Agreement dated 28<sup>th</sup> December 2006 executed by and between SRS Real Estate Limited and Mariners Welfare Society.</li> <li>ii) Agreement dated 3<sup>rd</sup> April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society.</li> <li>iii) Agreement dated 3<sup>rd</sup> April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society.</li> <li>iv) Agreement dated 12<sup>th</sup> May 2009 executed by and between Mariners Buildcon India Limited and Mariners Welfare Society.</li> <li>v) Addendum dated 25.02.2010 executed by and between SRS Real Estate Limited and Mariners Buildcon India Limited.</li> <li>vi) Detail of Overdue Amount to be received from Mariners Buildcon India Limited as per Annexure.</li> </ol> |
| 5. | DETAILSOFANYDISPUTEASWELLASTHERECORDOR<br>ENDENCY OF SUIT OR ARBITRATIONPROCEEDINGS  |   |
| 6. | DETAILS OF HOW AND WHEN DEBT INCURRED  | 3rd April 2009  |

For SRS Real Estate Lid

Auth. Signatury/ Dire

| 7.  | DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-              | Nil  |
|-----|--|--|
|     | OFF AGAINST THECLAIM   |  |
| 8.  | DETAILS OF ANY RETENTION OF TITLE IN RESPECT<br>OF GOODS OR PROPERTIES TO WHICH THE DEBT<br>REFERS OR ANY OTHER SECURITY | Nil  |
| 9.  | DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR  | Nil  |
| 10. | DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED  | Current Account No.103710200009973  Name of the Bank: IDBI Bank Ltd.  Branch Address: 5 C/3, B.P. NIT, Faridabad  IFSC Code: IBKL0001037   |
| 11. | LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THECLAIM.  | <ol> <li>i) Agreement dated 28th December 20006 executed by and between SRS Real Estate Limited and Mariners Welfare Society.</li> <li>ii) Agreement dated 3rd April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society.</li> <li>iii) Agreement dated 3rd April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society.</li> <li>iv) Agreement dated 12th May 2009 executed by and between Mariners Buildcon India Limited and Mariners Welfare Society.</li> <li>v) Addendum dated 25.02.2010 executed by and between SRS Real Estate Limited and Mariners Buildcon India Limited.</li> <li>vi) Detail of Overdue Amount to be received from Mariners Buildcon India Limited as per Annexure.</li> </ol> |

| Signature of operational creditor or person a<br>(Please enclose the authority if this is being | submitted on behalf of the operation | nal creditor)              |
|---|--------------------------------------|----------------------------|
|   | FC                                   | Mucla Estate Lid           |
| Name in BLOCK LETTERS:  | VINOD JINDAL                         | With, Signatury/ Dire. \   |
| Position with or in relation to creditor:   | DIRECTOR                             |                            |
| Address of person signing:  | H. No. 538, SECTOR 14, FAI           | RIDABAD – 121006 (HARYANA) |

<sup>\*</sup>PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

#### AFFIDAVIT

I, VINOD JINDAL S/o Shri G.S. Jindal, currently residing at H.No.538, Sector 14, Faridabad and Director, SRS Real Estate Limited, do solemnly affirm and state as follows:

- 1. M/s Mariners Buildcon India Limited, the above named corporate debtor was, at liquidation commencement date, that is, the 1<sup>st</sup> day of June 2018andstillis,justlyandtrulyindebtedtoM/s SRS Real Estate Limited in the sum of Rs.4,26,84,062/- (Rs. Four Crore Twenty Six Lac Eighty Four Thousand Sixty Two only) as balance consideration against FSI of only 1,10,139.94 Sq. Ft. out of total FSI of 16,80,106 Sq. Ft. of the residential project on land measuring 40 Acres situated at Sector 87, Faridabad, provided by SRS Real Estate Limited to them.
- 2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
  - i) Agreement dated 28<sup>th</sup> December 2006 executed by and between SRS Real Estate Limited
     ii) Agreement dated 3<sup>rd</sup> April 2000
  - Agreement dated 3<sup>rd</sup> April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society.
    - Agreement dated 3<sup>rd</sup> April 2009 executed by and between SRS Real Estate Limited and Mariners Welfare Society.
      - Agreement dated 12<sup>th</sup> May 2009 executed by and between Mariners Buildcon India Limited and Mariners Welfare Society.
      - Addendum dated 25.02.2010 executed by and between SRS Real Estate Limited and Mariners Buildcon India Limited.
      - Petail of Overdue Amount to be received from Mariners Buildcon India Limited as per Annexure.

The said documents are true, valid and genuine to the best of my knowledge, information and

In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed at Faridabad on Wednesday, the 18th day of July 2018 before me,

Deponent's signature

## VERIFICATION

I. the Deponent hereinabove, do hereby verify and affirm that the contents of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at Faridabad on Sednesday, the 18th day of July 2018

Deponent's signatur

Notary Faridabad (Harvana)



|        |  | SRS REAL ESTATE    |                     |             |
|--------|--|--------------------|---------------------|-------------|
|        | (IN THE MA   | TTER OF MARINERS B | UILDCON INDIA LIMIT | (ED)        |
|        | DETAIL OF CLAI   | M LODGED WITH LIQL | JIDATOR APPOINTED   | BY NCLT     |
| S. No. | Particulars  | Total Amt. Due     | Total Amt. Recd.    | Balance Due |
| 1      | Principal Recievables  | 112988096          | 99100000            | 13888096    |
| 2      | Interest Recievables   | 23909271           | 0                   | 23909271    |
| 3      | Share of Mariners Buildcon<br>India Ltd. for Other Charges<br>as per aggrement | 4886695            |                     | 4886695     |
| TOTAL  |  | 141784062          | 99100000            | 42684062    |

For SRS Real Estate Ltd

| Date       | Dr       | Cr       | Bal                  | Till Date  |      |                           |
|------------|----------|----------|----------------------|------------|------|---------------------------|
| 10/28/2009 | 80879814 | 88500000 | -7620186             |            | Days | Intt @ 24%                |
| 12/1/2009  | 177949   |          | -7442237             | J, 01/ 201 | 100  | -                         |
| 1/1/2010   | 177949   |          | -7264288             | 3/31/2016  |      | •                         |
| 2/1/2010   | 177949   |          | -7086339             | 5/31/2018  |      | •                         |
| 3/1/2010   | 177949   |          | -6908390             | 5/31/2018  |      | _                         |
| 3/29/2010  | 0        | 200000   | -7108390             | 5/31/2018  |      | 0                         |
| 4/1/2010   | 177949   |          | -6930441             | 5/31/2018  |      | 0                         |
| 5/1/2010   | 177949   |          | -6752492             | 5/31/2018  | 0.5  | 0                         |
| 6/1/2010   | 177949   |          | -6574543             | 5/31/2018  |      | 0                         |
| 7/1/2010   | 264978   |          | -6309565             | 5/31/2018  |      | 0                         |
| 8/1/2010   | 177949   |          | -6131616             | 5/31/2018  |      | 0                         |
| 9/1/2010   | 177949   |          | -5953667             | 5/31/2018  |      | 0                         |
| 9/10/2010  | 5150     | 200000   | -6148517             | 5/31/2018  |      | 0                         |
| 10/1/2010  | 177949   |          | -5970568             | 5/31/2018  |      | 0                         |
| 11/1/2010  | 177949   |          | -5792619             | 5/31/2018  | 0    | 0                         |
| 12/1/2010  | 177949   |          | -5614670             | 5/31/2018  |      | 0                         |
| 1/1/2011   | 177949   |          | -5436721             | 5/31/2018  | 0    | 0                         |
| 2/1/2011   | 177949   |          | -5258772             | 5/31/2018  | 0    | 0                         |
| 3/1/2011   | 177949   |          | -5080823             | 5/31/2018  | 0    | 0                         |
| 4/1/2011   | 183099   | 200000   | -5097724             | 5/31/2018  | 0    | 0                         |
| 5/1/2011   | 177949   | 20000    | -3097724<br>-4919775 | 5/31/2018  | 0    | 0                         |
| 6/1/2011   | 177949   |          | -4919775<br>-4741826 | 5/31/2018  | 0    | 0                         |
| 7/1/2011   | 177949   |          | -4563877             | 5/31/2018  | 0    | 0                         |
| 8/1/2011   | 177949   |          | -4385928             | 5/31/2018  | 0    | 0                         |
| 9/1/2011   | 177949   |          | -4207979             | 5/31/2018  | 0    | 0                         |
| 10/1/2011  | 177949   |          | -4207979             | 5/31/2018  | 0    | 0                         |
| 11/1/2011  | 177949   |          | -4030030<br>-3852081 | 5/31/2018  | 0    | 0                         |
| 11/15/2011 | 26781077 |          |                      | 5/31/2018  | 0    | 0                         |
| 2/14/2012  |          | 2500000  | 22928996<br>20428996 | 5/31/2018  | 2389 | 36017998                  |
| 3/31/2012  |          | 1000000  | 19428996             | 5/31/2018  | 2298 | -3777534                  |
| 4/30/2012  |          | 500000   | 18928996             | 5/31/2018  | 2252 | -1 <b>48</b> 076 <b>7</b> |
| 11/21/2012 | 204      |          | 18929200             | 5/31/2018  | 2222 | -730521                   |
| 2/18/2013  | 772820   |          | 19702020             | 5/31/2018  | 2017 | 271                       |
| 3/25/2013  |          | 2500000  | 17202020             | 5/31/2018  | 1928 | 979724                    |
| 5/20/2013  |          | 2500000  | 14702020             | 5/31/2018  | 1893 | -3111781                  |
| 7/3/2013   |          | 1000000  | 13702020             | 5/31/2018  | 1837 | -3019726                  |
| 9/13/2013  | 186076   |          | 13888096             | 5/31/2018  | 1793 | -1178959                  |
|            |          |          | 13000030             | 5/31/2018  | 1721 | 210567                    |

Principle Balance Interest Total

For SRS Real Estate Ltd

Auth Signatury/ Directo

No bank Statement 51

# LIST OF DOCUMENTS

# IN THE MATTER OF INDER PREET SINGH VS MARINERS BUILDCON INDIA LIMITED

| No.            | PARTICULARS  |
|----------------|--|
|                | Letter dated 18.07.2018  |
|                | From (C') Mith Attidavil   |
| <u>:</u><br>3. | Claim Form C Wittry Common Com |
| 1.             | Detail OF Expenditure Incurred by Sits 110   |
| •-             |  |
| 5.             | Buildcon   Working of Interest on the Dues outstanding   |
| 6.             | MOU dated 28.12.2006   |
| 7.             | Aggrement Dated 03.04.2009   |
| 8.             | MOU Dated 03.04.2009   |
| 9.             | Aggrement Dated 12.05.2009   |
| 10.            | Addendum dated 25.02.2010  Addendum dated 25.02.2010  Letter From Mariners Buildcon India Limited Dated 25.08.2017 enclosing order of  |
| 11.            | Letter From Mariners Buildcon India Limited Dated 23:00:00   |
|                | NCLT Letter From Mariners Buildcon India Limited Dated 30.09.2009  |
| 12.            | Letter From Mariners Buildcon India Limited Dates 55.5   |



Date: 18.07.2018

To,

Shri Praveen Dua (LP)

P.D. And Associates 302, Dakha Chambre 39 Naiwala, Karol Bagh New Delhi – 110 005

Dear Sir.

Subject: In the Matter of CP No.(IB)-185(PB)/2017
Inder Preet Singh Vs Mariners Buildcon India Limited

Claim of SRS Real Estate Limited in Prescribed Claim Form 'C'

Kindly refer to the discussions, on date, with our Company representatives in the matter of Shri Inder Preet Singh (**Petitioner**) Vs Mariners Buildcon India Limited (**Respondent**) wherein application of the petitioner under Section 7 of Insolvency and Bankruptcy Code (IBC), 2016 was admitted by Hon'ble Special Bench, National Company Law Tribunal (NCLT), Delhi and after due process of law, Hon'ble National Company Lat Tribunal passed Order for liquidation of the Company.

In this connection, we as SRS Real Estate Limited in its capacity of an Operational Creditor had lodged its claim against the Company with Mr. Prabhjit Singh Soni, (Registration No.IBBI/IPA-002/IP-N00065/2016-17/10143) Insolvency Resolution Professional in the matter of CP No.(IB)-185(PB)/2017- Inder Preet Singh Vs Mariners Buildcon India Limited which was duly received in his office on 15.12.2017. But nothing has been heard thereafter.

Recently, it had come to our notice that Hon'ble NCLT has alrady ordered for liquidation of the Company and that you have been appointed as Official Liquidator. Based on the discussions of our Company representative with your goodself, please find attached our Claim amounting to Rs.4,26,84,062/- (Rs.Four Crore Twenty Six Lac Eighty Four Thousand Sixty Two only) against Mariners Buildcon India Limited on the prescribed Form C\_LP alongwith other related documents mentioned as Annexure in the Claim Form for information and further needful. Please acknowledge the receipt.

We most humbly request you to kindly consider our rightful, legitimate claim for outstanding dues and please let us know in case you require any further information / documents / clarifications.

Yours faithfully,

For SRS Real Estate Limited

For SRA Real Estate Lt.

Authorised Signatory

Encls. : As above.

#### **SRS REAL ESTATE LIMITED**

(Wholly Owned by SRS Real Infrastructure Ltd.)

Marketing Office: SRS Tower, Lower Ground Floor, Near Metro Station Mewla Maharajpur, Delhi Mathura Road, Faridabad (NCR Delhi)-121003 T 0129-6101111 M 8800596904 Corp. & Regd. Office: SRS Tower, 3<sup>rd</sup> Floor, Near Metro Station Mewla Maharajpur, Delhi Mathura Road, Faridabad (NCR Delhi)-121003 T 0129-4323100 F 0129-4323195 Delhi Office: 202, 27 New Delhi House, Barakhamba Road, Connaught Place, New Delhi - 110001 T 011-41571258-60 F 011-41571269

| SRS REAL ESTATE LIMITED                          |           |                        |  |  |  |
|--|-----------|------------------------|--|--|--|
| IN THE METTER OF MARINERS BUILDCON INDIA LIMITED |           |                        |  |  |  |
| NATURE OF WORK                                   | AMOUNT    | DONE BY                |  |  |  |
| HORTICULTURE WORK                                | 566831    | SAURAV & GREEN NURSERY |  |  |  |
| PARK EQUIPMENTS                                  | 341581    | PANKAJ STORE           |  |  |  |
| CCTV SYSTEM                                      | 1501954   | SECURITY SOLUTIONS     |  |  |  |
| MAIN GATE  | 1887000   | RCPL                   |  |  |  |
| EXTERNAL ELECTRICAL HIGH SIDE                    | 10833513  | LAXMI ELECTRICALS      |  |  |  |
| EXTERNAL ELECTRICAL HIGH SIDE                    | 1175114   | LAXMI ELECTRICALS      |  |  |  |
| EXTERNAL ELECTRICAL HIGH SIDE                    | 4029118   | AUROTECH INFRA         |  |  |  |
| FIRE FIGHTING WORK                               | 40590365  | RCPL                   |  |  |  |
| ACD & APPROVAL OF AGRA CANAL                     | 3603125   | DHBVN                  |  |  |  |
| LICENCE RENEWAL FEE                              | 10014400  |                        |  |  |  |
| TOTAL  | 74543001  |                        |  |  |  |
| Share of Mariners Buildcon India Ltd.            | 4886695.3 |                        |  |  |  |

For SRS Real Espate Ltd

Auth. Signatory/ Diroche